

(b) whether it is also a fact that Shri Ajit Bhattacharjee, Editor of *Hindustan Times*, was refused visa;

(c) if so, the Government's reaction thereto; and

(d) whether any protest note had been sent to Saudi Arabia against this unfriendly act; and if not the reasons therefor ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :**

(a) Enquiries made do not show that such a ban was imposed.

(b) According to information available, the Editor of the *Hindustan Times* was unable to get a visa in time.

(c) and (d). Do not arise.

**No Possibility of an Attack by China in 1970**

5595. **SHRI D. N. PATODIA :** Will the Minister of DEFENCE be pleased to state :

(a) whether Government's attention has been drawn to the news item in the *Times of India* dated the 15th March, 1970 about the views of German expert about the non-possibility of a Chinese attack in 1970;

(b) whether Government also subscribe to the view that China will not attack in 1970; and

(c) if so, the basis for this ?

**THE MINISTER OF DEFENCE AND STEEL & HEAVY ENGINEERING (SHRI SWARAN SINGH) :**

(a) Yes, Sir.

(b) and (c). As the House is aware, Chinese troops continue to remain in strength across our border and there can be no relaxation in our vigilance or preparedness.

**Setting up of Ware-houses by STC in Foreign Countries**

5596. **SHRI YASHPAL SINGH :** Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government are considering a proposal to allow the State Trading Corporation to establish Ware-houses abroad;

(b) if so, the main purpose behind this proposal; and

(c) when a decision in the matter is likely to be taken ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) :** (a) to (c). Government have set up a Committee to examine the need for supporting the country's export effort with warehouses abroad for display and for offering off-shelf delivery of goods. The report of the Committee is awaited.

**Refugee Influx from East Pakistan into Tripura**

5597. **SHRI YASHPAL SINGH :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the influx of refugees from East Pakistan into Tripura has increased;

(b) if so, the number who arrived since January, 1970;

(c) the reasons for the increased; and

(d) whether any protest was lodged with Pakistan ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :**

(a) The pattern of migration of minorities from East Pakistan into Tripura is more or less the same as in the past.

(b) to (d). Do not arise.

**Establishment of Permanent Authority for Inter-State River Disputes**

5598. **SHRI YASHPAL SINGH :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government are thinking of establishing a permanent authority to go into the inter-state river disputes;

(b) whether views of the State Governments have been obtained; and

(c) when the proposed legislation is likely to be brought forward ?

**THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) :** (a) to (c). No, Sir. The Inter-State Water Disputes Act,

1965, enacted by Parliament provides the machinery for setting inter-State water disputes which cannot be settled by negotiations amongst the States concerned.

**राजस्थान के सवाई माधोपुर जिले का विकास**

5599. श्री मीठा लाल मीना : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पिछड़े जिले के रूप में घोषित सवाई माधोपुर जिले (राजस्थान) के विकास के लिये चौथी पंचवर्षीय योजना के दौरान कोई विशिष्ट कार्यवाही करने का विचार है ;

(ख) यदि हां, तो इस बारे में ब्यौरा क्या है ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

प्रधान मंत्री, बिजु मंत्री, अणु शक्ति मंत्री तथा योजना मंत्री (श्रीमती इन्दिरा गांधी) :

(क) और (ख). राज्य सरकार ने सुझाव दिया है कि चुने हुए पिछड़े जिलों के औद्योगिक विकास के लिए केन्द्रीय आर्थिक सहायता के हेतु सवाई माधोपुर जिले पर विचार किया जाना चाहिए। यह सुझाव विचाराधीन है।

(ग) प्रश्न ही नहीं उठता।

#### Production of Plutonium as By-Product in Nuclear Reactors

5600. SHRI SAMAR GUHA : Will the PRIME MINISTER be pleased to state :

(a) the names of the Indian Nuclear Reactors which produce plutonium as by-product;

(b) the amount of plutonium by-product annually produced by these Indian nuclear reactors since their activation and their annual rate of production of plutonium before and after installation of Tarapur Nuclear Reactors ;

(c) whether, in view of the designs of the Indian reactors having been made by the foreign companies and initial charge for the reactors supplied by them, the facts about the annual rate of production of plutonium by-product and the total amount of such element in hand of the Atomic Energy Commission are known

to them or can be calculated by them ; and

(d) whether plutonium produced in India is used or stored for use by India alone or partly exported and if so, the reason for export of plutonium ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) :  
(a) Apsara, Canada India Reactor (CIRUS), Zerlina and the two reactors of the Tarapur Atomic Power Station.

(b) and (c). Information required to be furnished according to bilateral agreements for reactors or fuel from abroad is made available to the collaborators. It is also possible for such parties to arrive at estimates in this regard. However, it is not in the national interest to give publicity to such information.

(d) Plutonium produced in India is being stored in India and is not being exported.

#### Revalidation of the Import Licence Applied by Tamil Nadu Industrial Development Corporation Ltd.

5601. SHRI MURASOLI MARAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the Tamil Nadu Industrial Development Corporation Ltd., has applied for revalidation of an import licence in respect of one of their projects viz., continuous steel Castings plant, Arkonam;

(b) if so, the date on which the application was received; and

(c) reasons for delay in not revalidating the licence so far ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) Yes, Sir.

(b) and (c). Madras State Industrial Development Corporation Ltd. in their letter dated 17th October, 1969, addressed to the Ministry of Steel & Heavy Engineering, New Delhi, requested for revalidation of Import Licence No. G/CG2026794 dated 14-10-1966 for a further period if two years. The letter in question was received by the Chief Controller of Imports & Exports through